

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF DEV AUTOMATES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dev Automates Private Limited
2.	Date of incorporation of corporate debtor	July 25, 2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U34300HR2006PTC036262
5.	Address of the Registered Office and Principal Office (if any) of corporate debtor	Registered Office: 43-44, IDC, Hissar Road, Rohtak, Haryana – 124001, India
6.	Insolvency Commencement Date (ICD) in respect of corporate debtor	May 01, 2023; vide Order of Hon'ble NCLT, Chandigarh Bench (The said Order was received by the IRP on May 04, 2023)
7.	Estimated date of closure of insolvency resolution process	October 28, 2023
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional (IRP)	Name: Mr. Pankaj Arora IBBI Reg. No.: IBBI/IPA-001/IP-P-01743/2019-2020/12739
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Regd. Address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad -121001, Haryana, India Regd. Email Id: tra.pankaj@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Decode Resolvency International Private Limited Address: 1101, Dalamal Towers, Nariman Point, Mumbai – 400021, India Email id: cirp.dapl@decoderesolvency.com
11.	Last date for submission of claims	May 18, 2023 (being the 14 th day from the date of receipt of Order)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorised Representatives are available at:	(a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of Corporate Insolvency Resolution Process (CIRP) of Dev Automates Private Limited vide Order dated May 01, 2023 (Date of receipt of Order is May 04, 2023)

The creditors of Dev Automates Private Limited are hereby called upon to submit their claims with proof on or before May 18, 2023 to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the Entry No. 12, shall indicate its choice of Authorised Representative from among the three Insolvency Professionals listed against Entry No. 13 to act as Authorised Representative of the class in Form CA – **Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.

Date: May 04, 2023

Place: Faridabad

Sd/-

Pankaj Arora

Interim Resolution Professional

IBBI/IPA-001/IP-P-01743/2019-2020/12739

IP's Regd. email: tra.pankaj@gmail.com

Process ID: cirp.dapl@decoderesolvency.com

IP's Regd. address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad, Haryana -121001, India

AFA Validity: December 08, 2023

'THERE HAS BEEN TALK OF A RETURN TO BARCELONA'

Lionel Messi set to leave PSG at end of season

PARIS: Lionel Messi is set to leave Paris Saint-Germain when his contract expires at the end of the season after two years with the French club, a person with knowledge of the situation told The Associated Press.

The person spoke on condition of anonymity because they were not authorized to publicly comment on the Argentine great's status.

The person said Messi's departure was a mutual decision, with his contract effectively allowed to run down since January. The news comes a day after PSG suspended the seven-time Ballon d'Or winner following his trip to Saudi Arabia without the club's permission.

Messi has a commercial contract with Saudi Arabia to promote tourism in the Middle Eastern country and has been linked with a lucrative move there at the end of the season. There has also been talk of a return to Barcelona, where he spent the majority of his career, or to the United States to play in MLS.

Barring a late change of heart from him or PSG, this seems certain to be his final season in the French capital.

His suspension and news of his impending exit comes at a time when PSG is embroiled in an increasingly fraught French league title race.

Messi was supposed to be training alongside his



Lionel Messi

FILE PHOTO

teammates on Monday, but was instead in Saudi Arabia, holding a falcon on his arm, watching a palm-weaving demonstration and looking around the Arabian Horse Museum as part of his commercial contract with the kingdom to promote tourism there. It was an expensive trip for the recent World Cup winner, who won't get paid or be allowed to train or play with the team during his suspension.

It looks like it will be a disappointing end to a turbulent and somewhat underwhelming two-season spell at a club where soap opera-style drama, on and off the field, is

rarely far away given the presence of other superstars like Kylian Mbappé and Neymar in the squad. It also exposes the tensions now that Qatar and Saudi Arabia gulf neighbors and fierce recent rivals in regional politics have become major influencers in the world of soccer.

Messi is right in the middle of it all, through his own making and because everyone inside and outside the game wants a piece of one of the all-time greats. The Argentina forward never intended to be playing for PSG, a club owned by Qatar Sports Investments, but found himself mov-

ing there in 2021 after previous team Barcelona, the soccer love of his life, plunged into financial problems that still persist. Immediately, it thrust Messi into the hands of the Qataris, given QSI is a subsidiary of the emirate's sovereign wealth fund, and invited accusations against him of sportswashing.

Messi placed himself in an even more delicate position last year when, just a few months before the World Cup in Qatar, he signed up to be essentially an ambassador for Saudi Arabia. Hence this week's trip to the kingdom, which he decided

He has a commercial contract with Saudi Arabia to promote tourism in the country

to make without PSG's permission and covering a period when the squad had been asked to train in response to the team's 3-1 loss at home against Lorient on Sunday. According to French daily L'Equipe, PSG coach Christophe Galtier had pledged to give his players Monday and Tuesday off if they beat Lorient. Instead, the team trained on Monday and had Tuesday off.

In the wake of Messi's resulting suspension, the Saudi Tourism Authority released a long statement detailing the movements of the man it called a "football icon" and his family on a day he was supposed to still be in France.

Other aspects of the trip included "feeding the indigent Arabian gazelles," while the Messi's apparently also were "charmed by the authenticity and architecture of At-Turaif and the beauty of the Arabian horses."

It would make interesting reading for PSG president Nasser Al-Khelaifi, chairman of QSI and beIN Media Group, which has been the victim of broadcasting piracy in Saudi Arabia in recent years.

Indeed, Saudi Arabia and Qatar are engaged in a proxy battle to be the epicenter of Asian soccer. The presidency of the Asian Football Confederation is vacant in 2027 and both have potential candidates lined up. Since elections in February, the presidents of the Saudi and Qatari soccer federations Yasser Almishal and Sheikh Hamad Al Thani, respectively are members of the FIFA Council, the executive body that makes the decisions in world soccer.

The neighbors and rivals were competing to host the 2027 Asian Cup, until a solution emerged that rewarded both.

Qatar stepped up when China handed back hosting rights to the 2023 edition, citing the COVID-19 pandemic, and that tournament will start in Doha in January. The AFC then awarded Saudi Arabia the 2027 edition a likely audition for ambitions to stage a future World Cup, possibly in 2034.

It does not stop at soccer. Doha will host the multi-sport Asian Games in 2030 and Qatar is widely expected to launch another campaign to host an Olympics in the city, this time in 2036.

The 2034 Asian Games are in Riyadh, and Saudi Arabia won a bid to host the 2029 Asian Winter Games in a futuristic mountains resort, Trojena, that is not yet built.

AGENCIES

GOVERNMENT OF WEST BENGAL

NOTICE INVITING e- QUOTATION Nle-QNO: 15/EE(E)/NKDA/2023-24

Online e-Quotation are invited by the Executive Engineer [E] New Town Kolkata Development Authority vide memo no 5269/EE(E)/NKDA/Elect/2023-24 dated 03/05/2023 for the work: - **Design and set-up of a 3D Holographic Experience at Apur Sansae Park.** Having tender amount-Agency has to quote only. Bid submission closing date 20.05.2023 up to 12.00 P.M. For other details please visit our website at www.nkdamar.org & <https://wbenders.gov.in> and the office notice board Newtown, Kolkata -700156.

Sd/- Executive Engineer(E)
New Town Kolkata Development Authority

GOVERNMENT OF WEST BENGAL

ABRIDGED NOTICE INVITING e-TENDER NO: 05/WBNKDA/EE-V /2022-23

MEMO NO: 5013/EE-V/NKDA/2023-24 Dt:25.04.2023
Tender ID: 2023_NKDA_519359_1

Tender has been invited on 25.04.2023 for the following work: 1. **Repairing and profile correction of Bituminous road with bituminous road with bituminous macadam and semi dense bituminous concrete on street no 358 and 327 in AA-ID, New Town, Kolkata..** Document download & Bid submission closing date : 11.05.2023 upto 6.55 P.M. Details available on www.wbenders.gov.in www.nkdamar.org or contact office of the undersigned.

Sd/
Executive Engineer-V
New Town Kolkata Development Authority

GOVERNMENT OF WEST BENGAL

ABRIDGED NOTICE INVITING e-TENDER NO: 06/WBNKDA/EE-V /2022-23

MEMO NO: 5071/EE-V/NKDA/2023-24 Dt:26.04.2023
Tender ID: 2023_NKDA_520675_1

Tender has been invited on 26.04.2023 for the following work: 1. **Repair and renovation of barrier free footpaths due to damage caused by excavation of trenches different service provider for different purpose of residents in Action Area-I under EE-V, New Town, Kolkata.** Document download & Bid submission closing date : 10.05.2023 upto 3.00 P.M. Details available on www.wbenders.gov.in www.nkdamar.org or contact office of the undersigned.

Sd/
Executive Engineer-V
New Town Kolkata Development Authority

GOVERNMENT OF WEST BENGAL

ABRIDGED NOTICE INVITING e-TENDER NO: 07/WBNKDA/EE-V /2022-23

MEMO NO: 5106/EE-V/NKDA/2023-24 Dt:27.04.2023
Tender ID: 2023_NKDA_521198_1

Tender has been invited on 27.04.2023 for the following work: 1. **Repairing of Bituminous Carriage Way Street No. 905,907,917,822,843,780,857 and other road in Action Area-II, New Town, Kolkata under EE-V,NKDA..** Document download & Bid submission closing date : 12.05.2023 upto 6.55 P.M. Details available on www.wbenders.gov.in www.nkdamar.org or contact office of the undersigned.

Sd/
Executive Engineer-V
New Town Kolkata Development Authority

LEASING OF VPH & SLR OVER TINSUKIA DIVISION

E-Auction for the contract of leasing out of VPH & SLR through e-Auction by various trains originating from Tinsukia Division on round and single trip basis for 3 years has been invited. Description: Seq No AA/1 to AA/21 - Parcel Space in SLR Coach (Single Compartment) & AB/1 to AB/13 - Parcel Space in Parcel Van. Auction Catalogue No.: TSK-VP-SLR-1, Rate Unit: Per Trip Licensing Fee. Auction Start Date & Time (All Lots) : 11:00 hrs. on 19-05-2023.

Seq No.	Lot No.	Trips/Days
AA/1	15604-SLR-F2-LEDO-GHY-22-2 (Parcel-SLR)	1096
AA/2	12423-SLR-F1-DBRG-NDLS-22-2 (Parcel-SLR)	1096
AA/3	15988-SLR-F1-LEDO-RNY-22-1 (Parcel-SLR)	470
AA/4	15670-SLR-F2-DBRT-GHY-22-2 (Parcel-SLR)	1096
AA/5	20505-SLR-F1-DBRG-NDLS-22-1 (Parcel-SLR)	313
AA/6	15928-SLR-F2-NTSK-RJPB-22-2 (Parcel-SLR)	627
AA/7	15604-SLR-F1-LEDO-GHY-22-2 (Parcel-SLR)	1096
AA/8	15670-SLR-F1-DBRT-GHY-22-1 (Parcel-SLR)	1096
AA/9	15933-SLR-F1-NTSK-ASR-22-1 (Parcel-SLR)	157
AA/10	15988-SLR-F1-LEDO-RNY-22-1 (Parcel-SLR)	470
AA/11	15928-SLR-R1-NTSK-RNY-22-2 (Parcel-SLR)	627
AA/12	15930-SLR-F1-NTSK-TBM-22-1 (Parcel-SLR)	157
AA/13	15988-SLR-F2-LEDO-RNY-22-2 (Parcel-SLR)	470
AA/14	20503-SLR-F1-DBRG-NDLS-22-1 (Parcel-SLR)	783
AA/15	15928-SLR-R1-NTSK-RNY-22-2 (Parcel-SLR)	1096
AA/16	15982-SLR-F1-DBRG-HWH-22-1 (Parcel-SLR)	313
AA/17	15928-SLR-F1-NTSK-RNY-22-2 (Parcel-SLR)	627
AA/18	15604-SLR-R1-LEDO-GHY-22-1 (Parcel-SLR)	1096
AA/19	15903-SLR-F1-DBRG-CDG-22-1 (Parcel-SLR)	157
AA/20	13281-SLR-F1-DBRG-RJPB-22-2 (Parcel-SLR)	157
AA/21	15646-SLR-F1-DBRG-LTT-22-1 (Parcel-SLR)	314
AB/1	13281-13282-VP-1-DBRG-RJPB-22-1 (Parcel-Parcel Van)	157
AB/2	20505-20506-VP-1-DBRG-NDLS-22-1 (Parcel-Parcel Van)	313
AB/3	15930-15929-VP-1-NTSK-TBM-22-1 (Parcel-Parcel Van)	157

E-Auction closing date & time: at 14:00 hrs. on 18-05-2023. Initial Cooling off period is 30 minutes. Successive lots closing interval 10 minutes. Lot-wise closing time can be viewed in e-Auction module of IREPS. Auto Extension Duration 120 second.

Description: Seq No. AA/1 - Parcel Space in SLR Coach (Single Compartment) & AB/1 - Parcel Space in Parcel Van. Auction Catalogue No.: TSK-SLR-VP-11. Rate Unit: Per Trip Licensing Fee. Auction Start Date & Time (All Lots) : 14:00 hrs. on 18-05-2023.

Note : Prospective bidder are requested to visit e-Auction leasing module on IREPS website www.ireps.gov.in for more details.

Divisional Commercial Manager (IC), Tinsukia

NORTHEAST FRONTIER RAILWAY
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BOATING C'SHIP



Bengal Para team have won two Gold medals (one in Para Men's 500 meter and one in Para mix 200 meters) at 10th Open & Para Dragon Boat National Championship 2023. Bihar Dragon Boat Association has organised the championship at Moti Jheel. Teams from 23 States of the country including Maharashtra, Kerala, Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, Odisha, Punjab and Delhi, have participated in the 4-day championship, started from 27 to 30 April. Meanwhile, Mixed Open team have won bronze medal in 1000-meter category.

KKR keep themselves in the hunt as SRH's fortunes dip

HYDERABAD: The self-destructing batters let Sunrisers Hyderabad down again to hand a Kolkata Knight Riders a much needed five-run win in the IPL here on Thursday, keeping the Nitish Rana-led side alive in the tournament. Rana and Rinku Singh came up with a fruitful 61-run partnership to help KKR post 171 for nine and then their bowlers, especially Shardul Thakur (2/23) and Vaibhav Arora (2/32), helped the two-time IPL champions limit Sunrisers Hyderabad to 166 for eight in 20 overs. Varun Chakaravathy bowled a brilliant 20th over to eke out a welcome win for his team.

KKR earned their fourth victory of the season and are now on eight points, while SRH, who remained stranded on six points, suffered a huge body blow to their chances of making

the playoffs. The victory was hard-fought for KKR, given that SRH's South African pair of skipper Aiden Markram (41 off 40 balls) and Heinrich Klaasen (36 off 20 balls) had at one point in time looked to take the match away with their 70-run partnership. Markram and Klaasen produced innings of character but their dismissal in quick succession spelt doom for the home side as the later-order batters couldn't get going.

The KKR pair of Rana and Rinku came together at the crease at a time when the team was struggling at 49 for three at the end of powerplay.

But by the time Rana departed in the 12th over, his 31-ball 42 studded with three fours and an equal number of maximums had put the team on course to a fighting total.

AGENCIES

Asia Cup: Mixed pair teams make finals, India eye all 10 golds on offer

Mrinal Chauhan and Sangeeta defeated Hong Kong 6-0

TASHKENT: Continuing their dominance, Indian archers stormed into the finals of the recurve and compound mixed pair sections in the ongoing Asia Cup Stage 2 World Ranking Tournament, here on Thursday.

Indian archers have thus made finals in all the 10 sections in the continental showpiece. The second-seeded mixed pair duo of Mrinal Chauhan and Sangeeta, who got a bye into quarterfinals, defeated Hong Kong 6-0 (37-32, 34-33, 36-34) in straight sets before eliminating Uzbekistan 5-4 (36-37, 36-35, 39-36, 37-39) in the semifinals.

The Indian recurve mixed pair will take on their opponents from China in the gold medal clash on Friday.

In a small five-nation field in the compound mixed section, the duo of Abhishek Verma and Parnet Kaur pipped Iraq by a narrow 152-151 margin to move into the final.

The duo got a bye into the semifinals by virtue of topping the qualification round. Verma and Parnet will face Kazakhstan in the gold medal clash on Friday.



Indian archers have thus made finals in all the 10 sections in the continental showpiece

COURT NOTICE
(U/o 5 Rule 20 CPC)
(UNDER GUARDIAN AND WARD ACT)
IN THE COURT OF Ms. Deepthi Additional Civil Judge (Senior Division), Rohtak
Beenu @Beenu Jain W/o Lt. Vikas Jain
Vs.
General Public
CNR No. HRRH02-000681-2023
Next Date:-13-07-2023

NOTICE TO:
General Public
In above titled case, the defendant (s)/ respondent(s) could not be served. It is ordered that defendant(s)/ respondent(s) should appear in person or through counsel on 13.07.2023 at 10:00 am.
For details log on to <https://highcourthd.gov.in/> & <https://distnotch.rohtak.gov.in/>
Sd/- Ms. Deepthi Additional Civil Judge (Sr. Divn.),
Dated 03.05.2023
Rohtak

RELEVANT PARTICULARS	
1	Name of corporate debtor Dev Automates Private Limited
2	Date of incorporation of corporate debtor July 25, 2006
3	Authority under which corporate debtor is incorporated/registered Registrar of Companies - Delhi
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor CIN: U34300HR2006PTC036262
5	Address of the Registered Office and Principal Office (if any) of corporate debtor Registered Office: 43-44, IDC, Hisar Road, Rohtak, Haryana - 124001, India
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8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional (IRP) Name: Mr. Pankaj Arora IBBI Reg. No.: IBBI/IPA-001/IP-P-017432019-2020/12739
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board Regd. Address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad - 121001, Haryana, India, Regd. Email id: tra.pankaj@gmail.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional Decode Resolvency International Private Limited, Address: 1101, Dalamal Towers, Nariman Point, Mumbai - 400021, India, Email id: cirp.dapi@decoderesolvency.com
11	Last date for submission of claims May 18, 2023 (being the 14th day from the date of receipt of Order)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional. Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14	(a) Relevant Forms and (b) Details of Authorised Representatives are available at: (a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads (b) Not Applicable

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Submission of false or misleading proofs of claim shall attract penalties.
Sd/- Pankaj Arora
Interim Resolution Professional
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IP's Regd. email: tra.pankaj@gmail.com
Process ID: cirp.dapi@decoderesolvency.com
IP's Regd. address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad, Haryana - 121001, India, AFA Validity: December 08, 2023

S. E. RAILWAY - TENDER
e-Tender Notice No. M-716-WRD-WELD-ADA-23, dated 01.05.2023, e-Tender is invited by Divisional Railway Manager (Mech)/Adra, S.E.Railway, Adra for and on behalf of President of India for the following work : Name of work : Outsourcing for 30 Welders and 30 Helpers for NPOH work at WRD/Adra through Open Tender for a period of 02 years (i.e. 600 working days).
Departmental Value : ₹ 2,84,69,034/- including GST. The closing date and time of tender is on 31.05.2023 at 11.00 hrs. and opening of tender will be done on 31.05.2023 after 11.00 hrs. Details of e-tender may please be seen at website www.ireps.gov.in (PR-128)

NORTHERN RAILWAY
TENDER NOTICE
The Chief Administrative officer/Const./Northern Railway, Kashmere Gate, Delhi, for and on behalf of the President of India invites open e-tender under Two Packet System for the under noted work:
Mode of Tender : Open E-Tender (Two Packet)
Tender Notice No. : 74-W/4/1461/WA/HQ dated 03.05.2023
Full Name of work : Carrying out Final Location Survey for (i) New BG Railway Line Projects and (ii) Final Location Survey for construction of Doubling/Third line/ 3rd & 4th line/Flyover over DLI, UMB, MB & FZR Division area of Northern Railway
Approx. Cost : Rs. 30.50 crores
Bid Security to be deposited : Rs. 16,75,200/-
Completion period : 24 (Twenty four) months
Availability of tender document on Rly. Website : Tender documents will be available on IREPS web site i.e. www.ireps.gov.in from 03.05.2023 to 09.06.2023 upto 11.30 hrs.
Last date/Time of upload of tenders : 09.06.2023 upto 11.30 hours. Tender documents can be uploaded by the tenderer on IREPS web site w.e.f. 26.05.2023 to 09.06.2023
Date and time of opening of tender : 09.06.2023 at 11.30 hours (immediately after close of uploading of tender (D2). In case of two packet system, Financial bids of the eligible tenderers would be opened subsequently on the date & time to be notified later on

SERVING CUSTOMERS WITH A SMILE
Greater Noida Branch : First Floor, S-7, Gama Shopping Mall Sector - Gama 1, Jagat Farm, Greater Noida, Gautam Budh Nagar, Uttar Pradesh - 201308
Phone no. 0120-2322628 | E-mail: greaternoida@indianbank.co.in

ANNEXURE II
Publication Demand Notice
Notice under Sec. 13 (2) of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 Sent on 25.04.2023 by Regd. Post / Speed Post / Courier to Vinod Verma & Meena Kumari

1-Borrower/Mortgagor:
Mr Vinod Verma S/o Pritam Verma
R/o- House no 787/9, Shalimar Garden Ext-1, Shahibabad, Ghaziabad U.P 201005
i) R/o- Flat no G-1, MIG Back Side, Plot no 59, Vikram Enclave, Vill: Pasonda, Pargana : Loni, Ghaziabad, U.P 201005
ii) R/o- A-198, Shalimar Garden Extension-2, Sahibabad, Ghaziabad 201005

2-Co-Borrower/Mortgagor:
Mrs Meena Kumari W/o Vinod verma
R/o- House no 787/9, Shalimar Garden Ext-1, Shahibabad, Ghaziabad, U.P 201005
i) R/o- Flat no G-1, G.F. MIG Back Side, Plot no 59, Vikram Enclave, Vill: Pasonda, Pargana : Loni, Ghaziabad, U.P 201005
ii) R/o- A-198, Shalimar Garden Extension-2, Sahibabad, Ghaziabad 201005

Sub: Loan account's 6323515885 with Indian Bank Greater Noida branch
You committed default in repayment of loans to the tune of Rs 350638.00, (mention the amount due - Book balance+ MOI) as on 20.04.2023 with further interest at the agreed rate from 21.04.2023 till date of repayment.

The Bank issued notice under the Act on 21.04.2023 calling upon you to repay the outstanding amount of Rs 350638.00 as on 21.04.2023. The notice was sent to you by "Regd. post"/Courier/Speed Post" (strike out whichever not applicable) has been returned unserved.

You are called upon to pay Rs. 350638.00 together with interest from 21.04.2023 till date of payment within 60 days from the date of this notice failing which Bank will be constrained to exercise its rights of enforcement of security interest as against the secured assets given in the schedule hereunder. This Notice is without prejudice to any other right remedy available to the Bank.

*****This Notice is without prejudice to any other remedy available to the Bank - including its right to proceed with the proceedings presently pending before DRT/RO of DRT/DRAT/Court and proceed with the execution of order/decreed obtained/to be obtained. (****) Delete if not applicable.

SCHEDULE
The specific details of the assets in which security interest is created are enumerated hereunder:
Mortgaged assets: All the part and parcel of the Flat no G-1, MIG Back Side, Plot no 59, Vikram Enclave, Vill: Pasonda, Pargana : Loni, Ghaziabad, U.P 201005, as given in the schedule hereunder belonging to 1st of you. Area of Property: 51.09 SQ MTR Bounded by: North : Road 40 Feet, South : Service Lane, East : Plot No 60, West : Plot no 58

Sd/- The Authorised Officer
Indian Bank

डॉपिंग यार्ड की निशानदेही करने पहुंचे निगम कर्मियों को ग्रामीणों ने लौटाया

पायनियर समाचार सेवा। फरीदाबाद

रिवाजपुर गांव में डॉपिंग यार्ड न बनाने देने को लेकर रिवाजपुर सोशल वेलफेयर संघर्ष समिति के बैनर तले प्रदर्शन चल रहा है। जिसमें शामिल दर्जनों गांवों के लोगों के भारी विरोध के बाद एक बार फिर डॉपिंग यार्ड की निशानदेही करने पहुंचे निगम कर्मचारियों को वापस लौटना पड़ा।

रिवाजपुर सोशल वेलफेयर संघर्ष समिति के अध्यक्ष नाहर सिंह चौहान ने कहा कि सरकार हमारी परीक्षा न ले, क्योंकि हम यह विरोध अपनी भावी पीढ़ी को बचाने के लिए कर रहे हैं। उन्होंने कहा कि डॉपिंग यार्ड बनने से हमारी फसल और नस्ल दोनों का नष्ट होना तय है। हम यह लड़ाई पूरी ताकत से लड़ेंगे, क्योंकि यदि हमने ऐसा नहीं किया तो आने



निगम कर्मियों के खिलाफ नारेबाजी करते ग्रामीण।

लोगों के जीवन से खिलवाड़ न करे। उन्होंने कहा कि एकता में बहुत बल होता है और अपनी आवाज को ऊपर तक पहुंचाने के लिए हमें इसी तरह संगठित रहना पड़ेगा, तभी हम इस संघर्ष में विजयी होंगे। माला चौहान ने कहा कि हमारे इस हरे भरे और खुशहाल क्षेत्र को डॉपिंग यार्ड दिया जा रहा है, जिसका पूरी जनता पुरजोर विरोध करती है। उन्होंने कहा कि जहां डॉपिंग यार्ड बनाया जा रहा है, यह एक रिहायशी इलाका है। जहां लगभग 70,000 से भी ज्यादा की आबादी रहती है। उन्होंने कहा कि हम सरकार से हाथ जोड़कर विनती करते हैं कि यहाँ शहर की तरह एक बड़ा टाऊन पार्क या महिला महाविद्यालय बनाया जाए। जिसके लिए हम सभी तन, मन और धन से सहयोग करेंगे। हमें विश्वास है कि सरकार हमारी सुनेगी। इस मौके पर नाहर सिंह चौहान, रोहाताशा चौधरी, माला चौहान, सुरेंद्र चौहान, विकास कुमार, कुलदीप त्यागी, जसराम चौहान, केहर सिंह सरपंच, मधु चौहान, बिमला, बिंदु, कविता, बिजेंद्र चौहान, उदयवीर, राजेंद्र व पवन सहित सैकड़ों ग्रामीण मौजूद थे।

लोगों को बेहतर सुविधाएं दे रहा कोटक महिंद्रा बैंक : रोहित जैन



कोटक महिंद्रा बैंक की ओमैक्स वर्ल्ड स्ट्रीट में नई शाखा का के शुभारंभ पर रोहित जैन। साथ खड़े हैं बैंक के प्रतिनिधिगण।

फरीदाबाद। कोटक महिंद्रा बैंक द्वारा ओमैक्स वर्ल्ड स्ट्रीट पर बैंक की नई शाखा का शुभारंभ किया गया। इस मौके पर मुख्य अतिथि के रूप में डीपीएस ग्रेटर फरीदाबाद के प्रो वीसी प्रोफेसर रोहित जैन नैतक जैन मौजूद रहे। उन्होंने विधिवत रिबन काटकर शाखा का उद्घाटन किया। इस मौके पर रोहित जैन ने कहा कि कोटक महिंद्रा बैंक अपने ग्राहकों को बेहतर सुविधाएं देने के लिए हमेशा संकल्प बद्ध रहा है। उन्हें उम्मीद है कि इस शाखा में भी ग्राहकों को बेहतर बैंकिंग सेवाएं बड़े पैमाने पर प्रदान की जाएंगी। इस मौके पर कई गणमान्य जन व बैंक प्रतिनिधि मौजूद रहे। बैंक प्रबंधन द्वारा रोहित जैन का स्वागत कर उनका आभार व्यक्त किया गया। इस मौके पर रोहित जैन ने बैंक से अपील की कि वे सुरक्षित बैंकिंग को लेकर भी लोगों को जागरूक करें, ताकि लोग धोखाधड़ी का शिकार न हो सकें।

दो महीने से लापता युवक को सकुशल परिजनों तक पहुंचाया



लापता युवक को परिजनों को सौंपते क्राइम ब्रांच।

फरीदाबाद। क्राइम ब्रांच कैट प्रभारी सजीत सिंह की टीम ने दो महीने से लापता हुए 19 वर्षीय युवक को तलाश कर सकुशल उनके परिजनों तक पहुंचाया है। पुलिस प्रवक्ता सूबे सिंह ने बताया कि दो महीने पहले सारण थाने में युवक के परिजनों ने शिकायत दी थी। जिसमें उन्होंने बताया था कि उनका 19 वर्षीय युवक घर से बिना बताए कहीं चला गया है। जिसकी उन्होंने हर जगह तलाश की, परंतु उसके बारे में उन्हें कोई जानकारी प्राप्त नहीं हुई। मामले की गंभीरता को देखते हुए थाने में मुकदमा दर्ज करके युवक की तलाश के लिए पुलिस टीम का गठन किया गया और क्राइम ब्रांच कैट को इसकी सूचना दी गई। पुलिस टीम युवक को लगातार तलाश कर रही थी, परंतु अभी तक उसका कोई सुराग नहीं मिल पा रहा था।

गोकशी व हत्या के प्रयास में फरार 5000 का इनामी गिरफ्तार

फरीदाबाद। क्राइम ब्रांच-56 प्रभारी सुंदर सिंह की टीम ने गोकशी व हत्या के प्रयास के मुकदमे में छह साल से फरार चल रहे 5000 के इनामी बदमाश को गिरफ्तार किया है। पुलिस प्रवक्ता सूबे सिंह ने बताया कि गिरफ्तार किए गए आरोपी का नाम तोहिद है, जो नूह जिले के देवला गांव का रहने वाला है। दिसंबर 2018 में आरोपी के खिलाफ गोकशी, हत्या का प्रयास व अवैध हथियार का मुकदमा दर्ज किया गया था। जिसमें आरोपी ने अपने सात अन्य साथियों के साथ मिलकर धौज एरिया में गोकशी का प्रयास किया था।

आरोपी शहर में खुली घूम रही गांवों को गाड़ी में डालकर गोकशी के लिए ले जा रहे थे, जिसकी सूचना गो रक्षक दल को मिलने पर उन्होंने इनका पीछा किया। जिस पर आरोपियों ने गो रक्षक दल पर हमला कर दिया और उन्हें जान से मारने की नयत से उन पर कट्टे से फायर किया। जिसमें गो रक्षक दल के कार्यकर्ता बाल बाल बच गए।

हैलमेट सिर्फ एक जान ही नहीं, बल्कि परिवार व संबंधित संस्थान को भी बचाता है : डॉ. एमपी गुप्ता



रक्तदान के शिविर में 150 यूनिट रक्त एकत्रित

हैलमेट सिर्फ एक जान नहीं बचाता, बल्कि परिवार, संबंधित संस्थान आदि को भी बचाता है। दोपहिया से सड़क पर चलते समय दुर्भाग्यवश कोई दुर्घटना होती है, ऐसे में हैलमेट से जान बचने का चांस रहता है। ये बातें लिंग्यास विद्यापीठ के वाइस चांसलर डॉ. एमपी गुप्ता के रक्तदान शिविर का उद्घाटन के समय बच्चों को संबोधित करते हुए कहीं। विद्यापीठ में रक्तदान शिविर का आयोजन विक्टोरिया इंस्टीट्यूट, लिंग्यास विद्यापीठ, रोटी बलब फरीदाबाद ईस्ट के संयुक्त तत्वावधान में हुआ। जिसमें विश्वविद्यालय के छात्र छात्राओं व स्टाफ ने उत्साहपूर्वक भाग लिया। लिंग्यास विद्यापीठ के प्रो वाइस चांसलर डॉ. एमके सोनी ने बताया कि रक्तदान से जरूरतमंदों व श्वेत्सीमिया पीड़ित बच्चों को सहयाता मिलती है। साथ ही छात्र-छात्राओं को सामाजिक दायित्व के प्रति संवेदनशील बनाने का प्रयास रहता है। डायरेक्टर दिनेश सरदाना ने बताया कि शिविर से पहले बच्चों को रक्तदान के लिए प्रोत्साहित किया जाता है, जिसके फलस्वरूप बड़ी संख्या में शिविर में बच्चे भाग ले रहे हैं। एसएस बांगा के रक्तदान अभियान व हैलमेट देने की पहल को सभी ने सराहा। विश्वविद्यालय के चांसलर सहित मैनेजमेंट, स्टाफ व बच्चों ने अनोखी पहल बताया। विक्टोरिया इंस्टीट्यूट के सीएफओ

संक्षिप्त समाचार

नेशनल हाईवे पर टायर फटने से सिलेंडरों से भरा ट्रक पलटा

फरीदाबाद। नेशनल हाईवे पर गुरुवार दोपहर को बाटा फ्लाईओवर पर सिलेंडर से भरा ट्रक पलट गया। अच्छी बात ये रही कि इस हादसे में कोई घायल नहीं हुआ है, लेकिन ट्रक पलटने से वहां थोड़ी देर के लिए जाम लग गया। जिसे ट्रैफिक पुलिस ने काफी मशकत के बाद सामान्य करवाया। बताया जा रहा है कि ट्रक पलटने का कारण ओवर लोडिंग है। पुलिस द्वारा हादसे के कारणों की जांच की जा रही है। दोपहर को सिलेंडर से भरा ट्रक अचानक पलटकर डिवाइडर को तोड़ते हुए सड़क के दूसरी ओर जा गया। ट्रक के पलटते ही आसपास हड़कंप मच गया और पुलिस अधिकारी मौके पर पहुंचे। पुलिस अधिकारियों ने फिलहाल हाइड्रा की मदद से ट्रक को वहां से हटा दिया है। गुनीमत यह है कि इस पूरे मामले में कोई भी घायल नहीं हुआ है। पुलिस के मुताबिक ट्रक का टायर फटने के चलते यह हादसा हुआ है। इससे एक बिजली का खंभा भी टूट गया। मौके पर वहां भीड़ इकट्ठी हो गई थी और जाम भी लग गया, जिसे बाद में पुलिस ने खुलवाया।

दुर्घम के आरोपी को महिला थाना एनआईटी प्रभारी इंस्पेक्टर माया व उनकी टीम ने दुर्घम के मुकदमे में एक आरोपी को गिरफ्तार किया। पुलिस प्रवक्ता सूबे सिंह ने बताया कि गिरफ्तार किए गए आरोपी का नाम गुलशन है, जो नेहरू कॉलोनी का रहने वाला है। जिसकी उम्र 22 वर्ष है और वह पेट्रोल पंप पर काम करता है। तीन मई को पीड़ित लड़की ने थाने में शिकायत दी थी कि उसकी मुलाकात लड़की के साथ इंस्टीग्राम पर होगी। जिसके बाद लड़के ने उसे मिलने के लिए बुलाया था। लड़की के जन्मदिन पर लड़की आरोपी से मिलने गई, जहां आरोपी उसे होटल में ले गया और कोल्ड ड्रिंक में नशीला पदार्थ मिलाकर उसके साथ दुर्घम किया। लड़की ने इसकी शिकायत पुलिस को दी, जिसके बाद दुर्घम का मुकदमा दर्ज करके मामले में जांच शुरू की गई। मामले में आगे कार्रवाई करते हुए आरोपी को गिरफ्तार कर जेल भेज दिया है।

दुर्घम के आरोपी को महिला थाना एनआईटी ने काबू कर भेजा जेल



गिरफ्तार किए गए आरोपी का नाम गुलशन है, जो नेहरू कॉलोनी का रहने वाला है।

साइबर ठगों से बचाव के बारे में लोगों को किया जागरूक

फरीदाबाद। सीनियर सिटीजन सेल प्रभारी इंस्पेक्टर सविता व उनकी टीम ने साइबर राहगीरी कार्यक्रम के अंतर्गत जागरूकता वेन

के माध्यम से आमजन को साइबर अपराधों के बारे में जागरूक किया। पुलिस प्रवक्ता सूबे सिंह ने बताया कि फरीदाबाद पुलिस द्वारा साइबर राहगीरी कार्यक्रम के अंतर्गत विभिन्न स्थानों पर छात्रों व नागरिकों को साइबर अपराधों के प्रति जागरूक करके इससे बचाव के लिए आमजन को जानकारी प्रदान की। इसी के तहत सीनियर सिटीजन सेल प्रभारी इंस्पेक्टर सविता व उनकी टीम ने दो कार्यक्रम आयोजित किए। जिसमें एक उनके ऑफिस तथा दूसरा सीनियर सिटीजन क्लब सेक्टर-3 में आयोजित किया गया। इंस्पेक्टर सविता ने वीडियो वेन पर वीडियो स्क्रीन के माध्यम से साइबर सिक्योरिटी के बारे में आमजन को जागरूक किया। उन्होंने बताया कि साइबर अपराध का शिकार होने की स्थिति में तुरंत साइबर हेल्पलाइन 1930 पर संपर्क करें।

बैंक के साथ तीन लाख की धोखाधड़ी का आरोपी पकड़ा

फरीदाबाद। बैंक के साथ तीन लाख रुपये की धोखाधड़ी के मामले में चार साल से फरार आरोपी क्राइम ब्रांच सेक्टर-56 ने गिरफ्तार किया है। अधिक नाम का यह आरोपित नोएडा का रहने वाला है। उसके खिलाफ साल 2019 में बैंक के साथ तीन लाख रुपये की धोखाधड़ी का मुकदमा दर्ज हुआ था। पुलिस की गिरफ्तार से बचने के लिए फरार हो गया था। यह पुलिस से बचने के लिए फ्लॉगर टिकाने बल्ल रह था।

होटल में दूसरे दिन अंत्योदय मेले में पात्रों ने उठाया लाभ

पायनियर समाचार सेवा। पलवल

प्रदेश सरकार की जनकल्याणकारी योजनाओं से समाज का अंतिम व्यक्ति भी लाभान्वित हो, इसके लिए प्रदेश सरकार ने विभिन्न योजनाएं, परियोजनाएं व नीतियां लागू की हैं। सरकार ने इसी क्रम में ऐसे परिवार जिनकी वार्षिक आमदनी एक लाख 80 हजार रुपये से कम है, उनका आर्थिक स्तर को मजबूत करने के उद्देश्य से मुख्यमंत्री अंत्योदय परिवार उथान मेले आयोजित किए जा रहे हैं। जिसके अंतर्गत जिला में चौथे चरण के अंत्योदय मेलों का शुभारंभ हो चुका है।



सौभाग्य अंत्योदय परिवार उथान मेले में भाग लेते लोग।

हेल्पडेस्क, काउंसिलिंग डेस्क, योजनाओं से लाभान्वित करने के लिए विभिन्न विभागों द्वारा लगाई गई स्टॉलों का अवलोकन कर जानकारी प्राप्त की। इस मौके पर उन्होंने मेले में लाभ लेने के लिए आए पात्र व्यक्तियों से भी बातचीत की। उन्होंने कहा कि अंतिम व्यक्ति तक सरकार की योजनाओं का लाभ पहुंचाने के लिए सरकार कृत संकल्पित हैं। उन्होंने कहा कि मुख्यमंत्री अंत्योदय परिवार उथान योजना के तहत होटल खंड क्षेत्र के पात्र व्यक्तियों को लाभान्वित करने के लिए अंत्योदय मेले का आयोजन किया गया है। नगर परिषद होटल क्षेत्र और होटल ब्लॉक क्षेत्र के शेष रहे लाभ पात्रों ने योजना के पात्र परिवारों को लाभ देने के लिए यह

मेला लगाया गया। उन्होंने योजना के पात्र परिवारों से आह्वान किया कि वे मेले में आते समय अपने साथ परिवार पहचान पत्र, बैंक पासबुक, आधार कार्ड, पैन कार्ड, जाति प्रमाण-पत्र, अल्पसंख्यक प्रमाण-पत्र (मुस्लिम वर्ग), दो पासपोर्ट आकार के फोटोग्राफ अवश्य लाएं, ताकि योजना का लाभ देने के लिए दस्तावेजों की जरूरी कार्यवाही अमल में लाई जा सके। मेले में संबंधित विभागों ने अपने स्टॉल स्थापित कर लाभार्थियों को अपने-अपने विभाग की योजनाओं की जानकारी दी। अंत्योदय मेले में लीड बैंक, जिला रेडक्रॉस सोसायटी, मत्स्य विभाग, रोजगार विभाग, एनआईसी, हरियाणा पिछड़ा वर्ग कल्याण निगम, हरियाणा महिला विकास निगम, स्वास्थ्य विभाग, पंचायत विभाग, पशु एवं डेयरी विभाग, एमएसएमई, हरियाणा एग्री इंस्टीट्यूट कॉरपोरेशन, डिजिटल इंडिया-कॉमन सर्विस सेंटर, एसबीआई बैंक, केनरा बैंक, सर्व हरियाणा ग्रामीण बैंक, बैंक ऑफ बडौदा, यूनियन बैंक के अधिकारियों ने स्टॉलों पर मौजूद रहकर मेले में योजनाओं का लाभ उठाने और पात्र परिवारों को अपने-अपने विभाग व बैंक द्वारा प्रदान की जारी योजनाओं, अनुदान व ऋण की संपूर्ण जानकारी दी।

दिल्ली में हुई तलखी, सीपी के आदेश पर फरीदाबाद पुलिस हुई अलर्ट



फरीदाबाद। दिल्ली में जंतर-मंतर पर चल रहे पहलवानों के धरने को लेकर

पहलवानों के लिए फोर्लिंग चाराई लेकर पहुंचे थे। दिल्ली पुलिस ने उन्हें धरनास्थल पर चारपाई लेकर जाने से रोक दिया था। इसके बाद धरना दे रहे पहलवानों ने हरियाणा के पहलवानों से धरनास्थल पर चारपाई लेकर पहुंचने का आह्वान किया था। इसके लेकर बुधवार को पुलिस अलर्ट रही। दिल्ली से सटे क्षेत्र में पुलिस ने नाकाबंदी की।

श्रीविश्वकर्मा कौशल विश्वविद्यालय के आठ विद्यार्थियों को मिली प्लेसमेंट



विद्यार्थियों को नियुक्ति पत्र सौंपते कुलपति डॉ. राज नेहरू।

पलवल। श्रीविश्वकर्मा कौशल विश्वविद्यालय के आठ विद्यार्थियों को पेरकोट प्रोडक्ट्स लिमिटेड में प्लेसमेंट मिली है। विश्वविद्यालय के कुलपति डॉ. राज नेहरू ने नौकरी मिलने पर इन विद्यार्थियों की पीठ थपथपाई। उन्हें नियुक्ति पत्र सौंपते हुए कुलपति डॉ. राज नेहरू ने कहा कि मनुष्य का जीवन में उपयोगी होना सबसे अधिक महत्वपूर्ण है। कोई भी बड़ी कंपनी विद्यार्थियों की प्रतिभा और उनकी क्षमता को देखकर ही उनका चयन करती है। जब कोर्स पूरा होने से पहले ही विद्यार्थियों को अच्छी कंपनी में जांब मिल जाती है, यह विश्वविद्यालय के लिए सबसे ज्यादा संतोष की बात है। चूंकि विश्वविद्यालय का प्रयास है कि सभी विद्यार्थियों की अच्छी प्लेसमेंट

मेला गरीब परिवारों की आर्थिक स्थिति को मजबूत करने में हो रहा कारगर : एडीसी

वल्लभगढ़ ग्रामीण क्षेत्र के 81 गरीब परिवारों को स्वयं रोजगार के लिए सक्षम बनाया : एसडीएम त्रिलोक चंद

पायनियर समाचार सेवा। फरीदाबाद

एडीसी अपराजिता ने कहा कि मुख्यमंत्री अंत्योदय परिवार उथान मेले गरीब परिवारों की आर्थिक स्थिति को मजबूत करने में हो कारगर साबित हो रहे हैं। वहीं एसडीएम वल्लभगढ़ त्रिलोक ने कहा कि वल्लभगढ़ ग्रामीण क्षेत्र के 81 गरीब परिवारों को स्वयं रोजगार के लिए सक्षम बनाया है। बता दें कि मुख्यमंत्री अंत्योदय परिवार उथान योजना (एमएसएमपीवाई) के तहत चिन्हित परिवारों को आय बढ़ाने के लिए प्रयास किये जा रहे हैं। इन मेलों में एक स्थान पर ही लाभपात्रों को विभिन्न योजनाओं का लाभ प्रदान



मेले में भाग लेते लोग।

किया जा रहा है। एडीसी ने कहा कि प्रधानमंत्री स्टार्टअप योजना के माध्यम से लघु व्यवसाय शुरू करने के लिए बैंकों के माध्यम से ऋण उपलब्ध कराए जाते हैं। इसी तर्ज पर हरियाणा में भी मुख्यमंत्री मनोहर लाल के नेतृत्व में गरीब परिवारों के जीवन स्तर को ऊंचा उठाने के लिए मुख्यमंत्री अंत्योदय परिवार उथान योजना लागू की गई है, जिसका मुख्य उद्देश्य अंत्योदय है। यह योजना गरीब उथान में मील का पहलू साबित हो रही है। मुख्यमंत्री अंत्योदय परिवार उथान योजना सरकार की बहुत ही महत्वपूर्ण

योजना है। हरियाणा के मुख्यमंत्री मनोहर लाल का मकसद है कि अति गरीब परिवारों को विशेष अवसर देते हुए उच्च माध्यम से ऋण उपलब्ध करवा दिया जा रहा है। यह ऋण बहुत ही आसान किस्तों में उपलब्ध करवाया जा रहा है। कौशल विकास द्वारा कोई भी आवेदक जो किसी भी कारण से अपनी पढ़ाई लगातार नहीं कर पाया है। उन्होंने बताया कि इस मेले में

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] FOR THE ATTENTION OF THE CREDITORS OF DEV AUTOMATES PRIVATE LIMITED RELEVANT PARTICULARS		
1	Name of corporate debtor	Dev Automates Private Limited
2	Date of incorporation of corporate debtor	July 25, 2006
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Delhi
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	CIN:U34300HR2006PTC036262
5	Address of the Registered Office and Principal Office (if any) of corporate debtor	Registered Office: 43-44, IDC, Hissar Road, Rohtak, Haryana - 124001, India
6	Insolvency Commencement Date (ICD) in respect of corporate debtor	May 01, 2023; vide Order of Hon'ble NCLT, Chandigarh Bench (The said Order was received by the IRP on May 04, 2023)
7	Estimated date of closure of insolvency resolution process	October 28, 2023
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional (IRP)	Name: Mr. Pankaj Arora IBBI Reg. No.: IBBI/PA-001/JP-P-01743/2019-2020/12739
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Regd. Address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad - 121001, Haryana, India, Regd. Email Id: tra.pankaj@gmail.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Decode Resolvency International Private Limited, Address: 1101, Dalamal Towers, Nariman Point, Mumbai - 400021, India, Email Id: cirp.dap@decoderesolvency.com
11	Last date for submission of claims	May 18, 2023 (being the 14th day from the date of receipt of Order)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional.	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of Authorised Representatives are available at:	(a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of Corporate Insolvency Resolution Process (CIRP) of Dev Automates Private Limited vide Order dated May 01, 2023 (Date of receipt of Order is May 04, 2023). The creditors of Dev Automates Private Limited are hereby called upon to submit their claims with proof on or before May 18, 2023 to the Interim Resolution Professional at the address mentioned against Entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the Entry No. 12, shall indicate its choice of Authorised Representative from among the three Insolvency Professionals listed against Entry No. 13 to act as Authorised Representative of the class in Form CA-Not Applicable. Submission of false or misleading proofs of claim shall attract penalties.

Date: May 04, 2023
Place: Faridabad
IP's Regd. address: 136, Shubham Tower, Neelam Chowk, NIT, Faridabad, Haryana - 121001, India, AFA Validity: December 08, 2023

Pankaj Arora
Interim Resolution Professional
IBBI/PA-001/JP-P-01743/2019-2020/12739
IP's Regd. email: tra.pankaj@gmail.com
Process ID: cirp.dap@decoderesolvency.com
Sd/-